

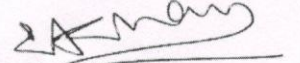
File No. N-17/43/2017-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 28th February, 2018

SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 4,52,919/- only (Rupees Four Lacs Fifty Two Thousand Nine Hundred Nineteen Only) to Delhi Judicial academy, New Delhi towards **First Instalment** (being 20%) out of the total project cost of Rs. 22,64,595/- (Rupees Twenty Two Lacs Sixty Four Thousand Five Hundred Ninety Five Only) (non-recurring expenditure) for under taking research project titled "To identify the 'Reasons' for delay in disposal of cases and evaluate 'Capacity Gap' to manage the pendency of cases in District & Subordinate Courts of Delhi " under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by Delhi Judicial academy, New Delhi and Department of Justice on 28th February, 2018.

2. The expenditure involved is debitible to Demand No. 61 during 2017-18 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No. 125-126.
4. This issues with the approval of IFD [Law] vide AS & FA Dy. No.1144 dated 16/11/2017.


(Z.A. Khan)

Under Secretary to the Government of India
Telefax: 23072139

To,
Pay & Accounts Officer,
Ministry of Law & Justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Delhi Judicial academy, New Delhi.
2. Cash-II MHA, North Block, New Delhi
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
- ✓ 4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Chairperson, Delhi Judicial academy, Sector-14, Dwarka, New Delhi- 110078 with copy of signed Agreement dated 28.02.2018 for its strict compliance.
6. Section Officer, Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.